

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-07-2024 AT  
11.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Shree Ganesh EPC Pvt Ltd

**PETITION NUMBER** : CP/IB/786/2019

**APPLICATION NUMBER:** a) IA(IBC)/1408/CHE/2024  
b) IA(IBC)/1409/CHE/2024  
c) IA(IBC)/1353/(CHE)/2024

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**ORDER**

Ld. Counsel Mr. V.V. Sivakumar for the Applicant. Ld. Counsel Ms. Elamathi for the Respondent. Ld. Liquidator is present in person.

Case heard.

Reply of the Liquidator of Shree Ganesh EPC Private Limited dated 12.07.2024 stated that the plan has already been approved and 2<sup>nd</sup> motion Application is pending. Also they have not considered the claim as the said amount is not available in their books even though the same has been stated to have been received on 16.07.2012. The Liquidator should examine where the money of Rs.16.5 crore has moved out of the accounts of the Corporate Debtor namely Shree Ganesh EPC Private Limited. The Counsel for the Liquidator stated that the Managing Director in charge during the relevant point of time of the Corporate Debtor stated that the same amount has been transferred to some other companies on the instructions of the Applicant namely M/s. Infinitas Energy Solutions Pvt Ltd. The Liquidator of Shree Ganesh EPC Private Limited is directed to obtain an Affidavit from the concerned Managing

Director and serve the same to the Applicant for response. Reply be filed within 2 weeks. Meanwhile the order passed by this Tribunal dated 13.09.2023 has to be revisited in view of the new facts which has not been brought to the notice of this Tribunal while passing the order. Liquidator is directed to make an Application on the above.

List the Application for hearing on **12.09.2024**.

**Sd/-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**Sd/-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk